N O T I C E

In continuation of earlier notice dated 31.03.2022.

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person that the Hon'ble Shri justice Riyaz I. Chagla has, in continuation of earlier notice dated 31.03.2022, issued the following direction :-

That the time for getting the Writ of Summons issued/lodged, in all Commercial Suits pertaining to His Lordship's assignment is hereby extended by a further period of two weeks from the date of publication of this notice.

Dated this 20th April, 2022.

By Order,

(Sachin B. Bhansali)
Prothonotary & Sr. Master
High Court, O.S., Bombay